

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA***

***LD-VC-CW-203-2020***

***WITH***

***LD-VC-CW-252-2020***

***WITH***

***LD-VC-CW-147-2020***

***WITH***

***LD-VC-CW-148-2020***

***WITH***

***LD-VC-CW-166-2020***

***WITH***

***LD-VC-CW-288-2020***

Filomeno s/o. Luis Costa. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. Dhawal Zaveri, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia, Addl. Govt. Advocate for the Respondents in LD-VC-CWs-203, 252, 147, 148, and 166 of 2020.

Mr. J. Godinho, with Mr. Manoj Jalmi, Advocates for the Petitioner in LD-VC-CW-288-2020

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia, Addl. Govt. Advocate for the Respondent in LD-VC-CW-288-2020.

***Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.***

***Date : 7<sup>th</sup> December, 2020.***

P.C. :-

All the parties are granted liberty to file additional pleadings if they so desire, latest by 11<sup>th</sup> January, 2021.

Place these matters on 19<sup>th</sup> January, 2021.

***Smt. M.S. Jawalkar, J.***

***M.S. Sonak, J.***